

Email only

Office of the Chairman (District & Sessions Judge), District Legal
Services Authority, Kangra at Dharamshala

No. 05/CHA/DLSA/Med./DSL/2021 **276**
Dated: 28/04/2021 **-283**

OFFICE ORDER

Pursuant to letter No. 12-LSA/NLA/SC/2021/1186-1188 dated 22/04/2021, received from H.P. SLSA, Shimla & in view of rising number of COVID-19 cases in District Kangra for safety of all concerned, Mediation in appropriate cases be held through virtual mode till further orders.


Chairman (District & Sessions Judge),
District Legal Services Authority,
Kangra at Dharamshala, (H.P.)
Phone/fax: 01892-222370
Email: cha-dlsa-kan-hp@gov.in

Endst. No.: **276-283** Dated: 28/04/2021
Copy forwarded to:-

- 01 The Ld. Member Secretary, H.P. State Legal Services Authority, Shimla w.r.t. letter No. 12-LSA/NLA/SC/2021/1186-1188 dated 22/04/2021 for information, please.
- 02 All the Ld. Judicial Courts of District Kangra for information.
- 03 The President Bar Association Dharamshala with a request to circulate the order to all the Bar Members of Dharamshala through digital means.
- 04 All the Mediators of Dharamshala for information & necessary action, please.

05 The Assistant programmer, District Courts Dharamshala with direction to upload the same on website of District Courts Dharamshala.

06 The Steno- typist of this office for information & necessary action.

07 Notice Board of this Authority.

08 Guard file.


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